

R.O.C.No.20/2013/Con.B1/
Spl.Cell/B2

SENIOR CIVIL JUDGE
PROMOTION & POSTING

NOTIFICATION No. 23 / 2015

Tmt. R.K.P.Tamilarasi, Civil Judge, functioning as Principal District Munsif, Vellore is promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, she is posted as Sub Judge, Harur in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 17.02.2015.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.20/2013/Con.B1/
Spl.Cell/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Tmt. R.K.P.Tamilarasi, Principal District Munsif, Vellore - promoted to the cadre of Senior Civil Judge and posted as Sub Judge, Harur - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 23 / 2015 dated : 17.02.2015.

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Tmt. R.K.P.Tamilarasi, Principal District Munsif, Vellore, who has been promoted to the cadre of Senior Civil Judge and posted as Sub Judge, Harur in the High Court's Notification cited above, is required to hand over charge of her post to the Additional District Munsif, Vellore, immediately and take charge of the post of Sub Judge, Harur, immediately, without availing full joining time.

The Additional District Munsif, Vellore is placed in full additional charge of the post of Principal District Munsif, Vellore, until further orders.

HIGH COURT, MADRAS.
DATED : 17.02.2015.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL